CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

DA No.360/98

Tuesday, the 10th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

S. Anish Kumar Extra Departmental Delivery Agent Provisional, Chempazhanthi P.O. Thiruvananthapuram.

... Applicant

(By advocate Mr Sasidharan Chempazhanthiyil (Rep)

Versus

- Assistant Supdt. of Post Offices
 Thiruvananthapuram North Sub Division
 Thiruvanathapuram.
- 2. Union of India rep. by its Secretary in the Ministry of Communications New Delhi.
 ...Respondents

(By advocate Mr TPM Ibrahim Khan, SCGSC(Rep)

The application having been heard on 10.3.98, the Tribunal on the same day delivered the following:

DRDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Delivery Agent, Chempazhanthi, apprehends that his candidature may not be considered by the first respondent for the reason that his name has not been sponsored by the employment exchange. However, the applicant states that he has got his name registered with the employment exchange and claims that he has been working as EDDA on leave vacancy. The applicant has, therefore, filed this application for a direction to the first respondent to consider his candidature also in the selection process scheduled to be held very shortly.



- 2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the ruling of the Supreme Court in Excise

 Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN

 Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection process for appointment to the post of Extra Departmental Delivery Agent,

 Chempazhanthi, though his name hasnnet been sponsored by the employment exchange.
- 3. In the light of what is stated by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, the application is disposed off with a direction to the first respondent to consider the candidature of the applicant also in the selection process for appointment to the post of Extra Departmental Delivery Agent, Chempazhanthi in accordance with rules.

No order as to costs.

Dated 10th-March 1998.

(S.K. GHUSAL) ADMINISTRALIVE MEMBER (A.V. HARIDASAN) VICE CHAIRMAN

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